

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

206. C.P. (IB)/4287(MB)2019

IN THE MATTER OF

Nagpur Nagrik Sahakari Bank Limited

VS

VIDARBHA SUGAR MILLS PVT LTD

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Vidit Divya Kumat (PH)
For the Respondent: None

ORDER

The Ld. Counsel for the Petitioner prays for an adjournment. Allowed as prayed
for. Adjourned to **27.02.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham